

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:849
ANSWERED ON:01.03.2013
MULTI MEMBER BODY
Meghwal Shri Arjun Ram

Will the Minister of FINANCE be pleased to state:

(a) whether the Government has received any suggestion/recommendation to make the Comptroller and Auditor General of India a multi-member body; and

(b) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE (SHRI NAMO NARAIN MEENA) MINISTRY OF FINANCE

(a) Yes Sir.

(b) Chairman, High Level Committee (HLC) for Commonwealth Games, Shri V.K. Shunglu had written a letter in which suggestions for changes in CAG were highlighted. It was suggested for C&AG organisation, a three member body would have greater transparency in its operation. Out of the three members, one member should possess professional accounting qualifications, CA or its transnational equivalent. This should not seem to exclude an 1AAS officer from the triumvirate, who has wide exposure to Finance, Audit and Accounts and best International practices in these areas.

No decision has been taken by the Government on the above suggestions.